

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9571/2021

(Arising out of impugned final judgment and order dated 12-03-2021 in A482 No. 5675/2021 passed by the High Court Of Judicature At Allahabad)

DR. MADHUSUDAN REDDY-I & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.161308/2021-EXEMPTION FROM FILING O.T. and IA No.161309/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESHFor Petitioner(s) Mr. Pramod Kumar Dubey, Sr. Adv.
Mr. Sumit R. Sharma, AOR
Mr. Arjun Mahajan, Adv.
Mr. Aman Bhatnagar, Adv.
Mr. Anurag Andley, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RApplications for exemption from filing O.T
and permission to file additional
documents/facts/annexures are allowed.

Issue notice.

In the meantime, there shall be stay of
further proceedings in pursuance of Case Crime No.
0952/2018 pending before the Court of Judicial
Magistrate, Varanasi.[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS[POONAM VAID]
COURT MASTER (NSH)